

Central Administrative Tribunal
Principal Bench

O.A. No. 2229 of 2001 IN
MA 1861/2001

New Delhi, this the 8th day of August, 2002

HON'BLE MR. GOVINDAN S.TAMPI MEMBER (A)

1. Shri Jabbar Hussain
S/o Shri Mohd. Shakur
Retired Head Waiter
Under Station Supdt.
Northern Railway
Delhi Main, Delhi
R/o House No.57/B-2,
Railway Colony,
Chhota More Sarai,
Delhi.
2. Shri Ali Sajjad,
S/o Shri Jabbar Hussain,
Diesel Fitter
Under Senior Section Engineer (Elect.)
Power Car Shatabdi Express
Northern Railway, New Delhi,
R/o House No.57/B-2,
Railway Colony,
Chhota More Sarai,
Delhi.Applicants.
(By Advocate: Shri S.K.Sawhney)

Versus

1. Union of India through
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Divisional Supdtg. Engineer(Estate),
Northern Railway,
DRM Office, Chelmsford Road,
New Delhi.Respondents.
(By Advocate: Shri Rajeev Bansal proxy counsel of
Shri R.L.Dhawan)

ORDER(ORAL)

Shri S.K.Sawhney, learned counsel for the applicant states that the grievance of the applicants, which led to the filing of this OA is under active consideration of the respondents. In the circumstances, he seeks to withdraw the OA with liberty to file fresh OA if any grievance still remains.



(2) 

2. The permission sought for by the applicants is granted and the OA is dismissed as withdrawn with liberty as prayed for.

(Govindan S. Tampi)
Member (A)

/kd/